

[11 December, 2006]

RAJYA SABHA

MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI):  
Sir, on behalf of Shrimati D. Purandeswari, I move the following Motion:

That in pursuance of clause (k) of sub-section (2) of Section 31 read with sub-section (1) of Section 32 of the Institutes of Technology Act, 1961 (59 of 1961), this House do proceed to elect, in such manner as the Chairman may direct, one Member from among the Members of the House to be a Member of the Council established under sub-section (1) of Section 31 of the said Act.

*The question was put and the motion was adopted.*

*....(Interruptions)....*

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#### STATEMENT BY MINISTER

**Status of Implementation of recommendations contained in the hundred fifty-sixth report of department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests.**

THE MINISTER OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF EARTH SCIENCES (SHRI KAPIL SIBAL): I lay a copy of the statement regarding the status of implementation of recommendations contained in the Hundred Fifty-sixth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests.

*....(Interruptions)....*

MR. DEPUTY CHAIRMAN: The House is adjourned till 2 P.M.

The House then adjourned at  
seven minutes past twelve of the clock.

The House re-assembled at two of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: Short Duration Discussion....  
{Interruptions}... अब तो जीरो ऑवर हो गया है...(व्यवधान)... जीरो ऑवर हो गया, सब हो गया ...(व्यवधान)...Let us take up Short Duration Discussion on price rise  
...(Interruptions)...

SHRI V. NARAYANASAMY (Pondicherry): Permission was given  
...(Interruptions)...

प्रो० राम देव भंडारी (बिहार) : सर, Price rise बहुत important issue है, ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Nothing will go on record...(Interruptions)...

श्री एस. एस. अहलुवालिया : \*

डा. मुरली मनोहर जोशी : \*

श्री उपसभापति : आपको अनुमति तो नहीं दी गई ...(व्यवधान)... Short Duration Discussion लेंगे ...(व्यवधान)... बागड़ोदिया जी , आप price rise पर बोल रहे थे, आप continue कीजिए ...(व्यवधान)... जीरो ऑवर तो नहीं है न ...(व्यवधान)...

श्री संतोष बागड़ोदिया (राजस्थान) : मैं आपसे हाथ जोड़ कर बोलता हूँ कि ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Nothing will go on record ...(Interruptions)...  
Nothing will go on record ...(Interruptions)... Let us take up Short Duration discussion on price rise. ...(Interruptions)...

Price rise पर आपकी ही तरफ से चर्चा शुरू की गई है ...(व्यवधान)... माया सिंह जी ने इस इश्यू को उठाया है ...(व्यवधान)... पहले short Duration Discussion on price rise लेंगे ...(व्यवधान)...--Nothing will go on record. ...(Interruptions)...  
The House is adjourned to meet tomorrow at 11 A.M.

The House then adjourned at three minutes  
past two of the clock till eleven of the clock  
on Tuesday, the 12th December, 2006

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\*Not recorded.